

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
HEARING ON IA				
1	EX 38/2012 (SUMMONS)		NANJUNDAPPA Vs THE SPL LAND ACQUI	P. KRISHNAPPA EXPARTY
2	EX 90/2012 (SUMMONS)		Manjunath Vs T. N. Javarayi Gowda	N. Subba Shastry
(O.S./0001130/2004)				
3	EX 91/2012 (SUMMONS)		Doddaiah K Vs T. N. Javarayi Gowda	Subba Shastry
(O.S./0001121/2004)				
4	EX 92/2012 (SUMMONS)		Chandre Gowda B K Vs T. N. Javarayi Gowda	Subba Shastry
(O.S./0001128/2004)				
5	EX 93/2012 (SUMMONS)		Jayalakshamma Vs Javarayi Gowda	Subba Shastry N
6	EX 94/2012 (SUMMONS)		J V somachary Vs T. N. Javarajy Gowda	Subba Shastry N
(O.S./0001127/2004)				
7	EX 95/2012 (SUMMONS)		S V Premkumar Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001126/2004)				
8	EX 96/2012 (SUMMONS)		K. Sushelamma Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001125/2004)				
9	EX 97/2012 (SUMMONS)		Lalitha Kumar Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001123/2004)				
10	EX 98/2012 (SUMMONS)		Somashekara Bhatta Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001138/2004)				
11	EX 99/2012 (SUMMONS)		Sudha Suresh Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001122/2004)				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	EX 100/2012 (SUMMONS)		Padmaja suresh Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001136/2004)				
13	EX 101/2012 (SUMMONS)		Gayathri Sundra Raja rao Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001135/2004)				
14	EX 102/2012 (SUMMONS)		K R Anantha Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001134/2004)				
15	EX 103/2012 (SUMMONS)		Lakshmiddevamma B Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001132/2004)				
16	EX 104/2012 (SUMMONS)		Y Soubhagyamma Vs T. N. Javarajy Gowda	N. Subba Shastry
17	EX 105/2012 (SUMMONS)		CVA Appa Rao Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001133/2004)				
18	EX 106/2012 (SUMMONS)		Giriyamma Vs T. N. Javarajy Gowda	N. Subba Shastry
(O.S./0001124/2004)				
19	EX 8/2013 (SUMMONS)		Uday shankar Vs Javarayi Gowda.T.N	N.Subba shastry
(O.S./0001166/2004)				
20	EX 10/2013 (SUMMONS)		Mahesh Murthy Achar Vs Javarayi Gowda.T.N	N.Subba shastry
(O.S./0001137/2004)				
21	EX 11/2013 (SUMMONS)		Vishnu priya Vs Javarayi Gowda.T.N	N.Subba shastry
(O.S./0001291/2004)				
22	O.S. 47/2014 (SUMMONS) IA/1/2014		Neelamma alias Renuka Vs Chikkapapaiah	K Rajendra Prasad

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	O.S. 576/2015 (SUMMONS) IA/1/2015		Rajappa Vs Thirumalamma	VINAYA SWAMY
WRITTEN STATEMENT				
24	O.S. 1122/2019 (SUMMONS) IA/1/2019 IA/2/2019		Amaranadha Reddy D Vs Govind Raj A	Mohan Kumar
ADDL. ISSUES				
25	O.S. 1610/2014 (ISSUES.)		Bharathi M Vs Saishiva Hotel inc.	B C S
CROSS EXAMINATION OF PW				
26	O.S. 298/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		Lohith Reddy.A Vs Ananda Reddy.A	T.M.Chowda Reddy
27	O.S. 836/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		Manjunath.N Vs Lakshamma	M.Shankarananda Gowda
DEFN EVIDENCE				
28	O.S. 591/2010 (EVIDENCE.)		SUPARNA PLASTICS PVT.LTD. Vs AGRO AGENCIES	GANESH BHAT.Y.H. M V MAHESH
PLNTF EVIDENCE				
29	O.S. 1919/2014 (EVIDENCE.) IA/1/2014		Pushpa Vs Ravikumar Reddy S V	C Prakash
30	O.S. 2126/2014 (EVIDENCE.) IA/1/2014		Subramani B Vs Mahadevamma	JAYARAMA
31	O.S. 398/2015 (EVIDENCE.) IA/1/2015		Sreedhar Vs Bhuvanendra	Manjula
32	O.S. 688/2018 (EVIDENCE.) IA/1/2018		Peddi Reddy M V, Rep by GPA Holder Venkateshwara Reddy M Vs Veerakumar P	Girish Reddy H S
33	O.S. 1861/2018 (EVIDENCE.) IA/1/2018		Gangamma Vs Gangappa M	K Narasimha

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
34	O.S. 316/2019 (EVIDENCE.) IA/1/2019		Umesha V Vs Venkataswamy	Meenakshi
FUTHER CHIEF OF pw				
35	O.S. 824/2012 (EVIDENCE.) IA/1/2012		Rajamma Vs Munishamappa	RAMANNA Y.N
36	O.S. 1130/2013 (EVIDENCE.) IA/1/2013		Theresamma Vs Cheluvamma	P.T.Manohar
37	O.S. 1003/2014 (EVIDENCE.) IA/1/2014		Nanjundappa Vs Lakshamma	D L Krishnamurthy
38	Misc 22/2018 (ARGUMENTS.)		Lakshamma Vs Sarojamma	J C Kumar
39	O.S. 606/2015 (JUDGEMENT.) IA/1/2015		Muniyamma Vs Chikkamuniyappa	Jamuna
Cases listed below are adjourned due to Covid 19				
HEARING ON IA				
40	Misc 26/2018 (SUMMONS)	23-12-2020	Rajanna Vs Hanumaiah	
NOTICES				
41	O.S. 891/2010 (SUMMONS)	23-12-2020	NARASAMMA Vs MAREGOWDA	M.S. PRAKASH GNR
STEPS				
42	O.S. 266/2010 (SUMMONS) IA/1/2010	23-12-2020	SIDDA REDDY Vs INNESAMMA	R.S.SURESHA EXPARTE
43	O.S. 1031/2010 (SUMMONS) IA/1/2010	23-12-2020	MADDORAMMA AND ANOTHER Vs SONNAPPA AND ANOTHER	RAHEED KAHAN AND K. NARAYANAPPA
44	O.S. 73/2013 (SUMMONS) IA/1/2013 IA/2/2013	23-12-2020	Hemalatha Vs Ramprasad	K.N.Subba Reddy
PLNTF EVIDENCE				
45	O.S. 650/2019 (EVIDENCE.) IA/1/2019	28-01-2021	Gopal K N Vs Srijit Y L alias Hanuman Y L	Govindegowda

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
46	O.S. 802/2019 (EVIDENCE.) IA/1/2019	28-01-2021	Puttaswamy H S Vs Shankarappa	NAGAI AH
47	Misc 132/2019 (EVIDENCE.)	28-01-2021	Rathnamma Vs Somappa H K	S H K
48	O.S. 1816/2019 (EVIDENCE.) IA/1/2019	28-01-2021	Venkateshappa Vs Ramappa	M Chandrashekar
49	Misc 32/2018 (SUMMONS) IA/1/2018	12-02-2021	Sunitha Dixit, Rep by SPA Holder Sevaram Dixit Vs Patalappa N N	K Venkata Reddy
OBECTION				
50	O.S. 331/2018 (SUMMONS) IA/1/2018	12-02-2021	Vijayalakshmi Vs Basamma	C M Eshwarappa
STEPS				
51	O.S. 185/2015 (SUMMONS)	12-02-2021	Shravan Gupta Vs Srinivas K R	NAYAK U.R
52	O.S. 1594/2015 (SUMMONS) IA/1/2015 IA/2/2015 IA/3/2015	12-02-2021	Gayathri Vs Saraswpathi	D.S. MALI PATIL
SUMMONS				
53	O.S. 291/2018 (SUMMONS) IA/1/2018	12-02-2021	Rathnamma T C Vs Vishnu Prasad H P	T C Narayanaswamy

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
STEPS				
1	O.S. 565/1997 (SUMMONS)		T M GANGAHANUMIAH Vs NAGARAJA DECEASED BY LRS	SADASHIVA REDDY KBM
2	O.S. 1272/2020 (HEARING) IA/1/2020 IA/2/2020		Shanthamma Vs Geetha K	V N R
3	O.S. 553/2015 (ISSUES.) IA/1/2015		Somashekar T R Vs Maheshwari	K.N. DAYALU ASSOCIATES
4	O.S. 1078/2010 (EVIDENCE.) IA/1/2010		SRIKANTHA CHANABASAYYA HIREMATH AND ANOTHER Vs SIDDALINGAIAH AND OTHERS	B.M. ARUN GN D1 TO D8
5	O.S. 1626/2013 (EVIDENCE.) IA/1/2013		Jayachandra Reddy B Vs Mahalingappa H	N R Nagaraja
6	O.S. 276/2019 (EVIDENCE.) IA/1/2019		NARAYANA K Vs PRAKASHACHARI	DASTAGIRI J A
CROSS EXAMINATION OF DW				
7	O.S. 1185/2010 (EVIDENCE.) IA/1/2010		SUNITHA Vs RENUKA AND OTHERS	PRAVEEN HEGDE CV
CROSS EXAMINATION OF PW				
8	O.S. 1090/2010 (EVIDENCE.) IA/1/2010		GANGADHAR AND ANOTHER Vs YELLAGOBALIAH AND OTHERS	SHIVARAJU T.M.
9	O.S. 1543/2013 (EVIDENCE.) IA/0/2013 IA/1/2013		Nanjamma Vs Nanjappa	H S R
10	O.S. 1624/2013 (EVIDENCE.) IA/1/2013		Subramanyam Reddy P Vs Mahalingappa H	N R Nagaraja
11	O.S. 1844/2013 (EVIDENCE.) IA/1/2013		Nanjegowda K M Vs Narasamma	Dhananjaya PR
12	O.S. 1118/2015 (EVIDENCE.) IA/1/2015		Hemalatha S Vs Nayaz Seth A M	V Vishwanath
PLNTF EVIDENCE				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 20/2013 (EVIDENCE.) IA/1/2013		Parwathamma Vs Kempaiah	Rajendra Babu
14	O.S. 57/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		Vivekananda Rao.K Vs Hanumanthaiah.V	Ravi.L.Vaidya
15	O.S. 116/2013 (EVIDENCE.) IA/1/2013		Kariyanna.K Vs Lakshmana.P.H	K.S.Venkataramana
16	O.S. 1486/2013 (EVIDENCE.) IA/1/2013		Bhagyamma Vs Hanumanthappa	C V Munireddy
17	M.C. 26/2019 (EVIDENCE.)		MUNIRAJU V Vs MAMATHA G	M A V
18	O.S. 366/2019 (EVIDENCE.) IA/1/2019		Manjunath S M Vs Munikaragappa	Nagaraj
19	M.C. 119/2019 (EVIDENCE.)		DAYANANDA ALIAS DAYANANDA REDDY Vs RENUKA	Manjunatha D
20	O.S. 773/2020 (EVIDENCE.) IA/1/2020		MANJUNATH Vs RAMANJINIGOWDA P B	NAGESH P
FUTHER CHIEF OF pw				
21	M.C. 27/2013 (EVIDENCE.)		S. Subramani Vs Shyamala	B.G. Uday Kariyappa
22	O.S. 1594/2013 (EVIDENCE.) IA/1/2013		Radhamma Vs Galappa	J C Kumar
23	O.S. 1625/2013 (EVIDENCE.) IA/1/2013		Ramesh Kumar Reddy Y Vs Mahalingappa H	N R Nagaraja
24	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R Vs Vyajayaninthe Mala M	V V G
25	O.S. 727/2018 (OBJECTIONs) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		VENKATASWAMY REDDY Vs T. KRISHNAPPA	J.V.CHANDRASEHAR

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020


Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 134/2020 (OBJECTIONs)		Jayamma Vs Chikkamma, Dead by her LRs.	C R S
3:00 P.M - 4:00 P.M				
27	O.S. 1626/2015 (SUMMONS) IA/1/2015 IA/2/2015		Sundaresha R Vs Mahendra R	D H M
OBECTION				
28	O.S. 1689/2015 (SUMMONS) IA/1/2015		Anjinappa Vs Muniyappa	SURESHA
29	M.C. 202/2019 (SUMMONS)		Manjunath G Vs Geetha H K	Pathre Law Associates
OBJECTION ON IA				
30	O.S. 1195/2015 (SUMMONS) IA/1/2015		Papanna Vs Lakshamma	Ambresh
31	O.S. 1091/2018 (A.D.R) IA/1/2018		Madesh B M Vs Munithimmaiah B	Y V R
CROSS EXAMINATION OF PW				
32	O.S. 914/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		Chikkagovindamma Vs Chowdappa	R.Krishnappa
DEFN EVIDENCE				
33	O.S. 1003/2013 (EVIDENCE.) IA/1/2013		Muniyamma Vs Venkataramanappa alias Dasappa	P.Krishnappa
PLNTF EVIDENCE				
34	O.S. 578/2013 (EVIDENCE.) IA/1/2013		Muniyellappa.M Vs Muniyellappa	G S Prasad
35	O.S. 773/2013 (EVIDENCE.) IA/1/2013		Jayamma Vs Muddumallaya	Vaijyanthimala.B
36	O.S. 828/2013 (EVIDENCE.) IA/1/2013		Chandrashekar.V Vs Narayanaswamy.N.K	D.L.Somesha
37	O.S. 1015/2013 (EVIDENCE.) IA/1/2013		Abinash Vs Anjinappa	Vasanth Kumar.B.M
FUTHER CHIEF OF pw				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	O.S. 488/2013 (EVIDENCE.) IA/1/2013		Anjinappa.L.M Vs Gowamma	D.S.Mali Patil
39	O.S. 720/2013 (EVIDENCE.) IA/1/2013		Valsamma Mathews Vs Chowrappa	Upasana Associates
40	O.S. 1274/2007 (ARGUMENTS.) IA/1/2007 IA/2/2007 IA/3/2007		SMT.KAMAKSHI Vs SMT.NARASAMMA	C.PRAKASH
41	R.A. 22/2012 (ARGUMENTS.) IA/1/2012 IA/2/2012		INDRANI Vs GIRIYAPPA	N.J.RAMESH.
42	O.S. 437/2013 (ARGUMENTS.) IA/1/2013		Sheshappa.K.R Vs Nanjappa	M.R.Muniraju
43	O.S. 98/2015 (ARGUMENTS.) IA/1/2015		Muniyamma Vs Channappa	VIJAYRAJ URS
44	O.S. 1347/2017 (ARGUMENTS.) IA/1/2017		Lakshmidevi Vs Krishnamurthy	
45	O.S. 1449/2007 (JUDGMENTS)		VENUGOPAL Vs VENKATARAMANAPPA	G.VIJAYA KUMAR
46	O.S. 1419/2017 (OBJECTIONs) IA/1/2017		Manjunatha Vs Chikkahanumappa	J K Lokesh
Cases listed below are adjourned due to Covid 19				
47	O.S. 1901/2015 (EVIDENCE.) IA/1/2015	24-02-2021	Byrappa A Vs Satish R	Prakash T H
48	Misc 32/2017 (EVIDENCE.)	24-02-2021	Kalavathi N V Vs Nagaraj R	
49	O.S. 1045/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	24-02-2021	Ramanjaneya Vs Subbanna	H S Ramamurthy
50	M.C. 186/2017 (EVIDENCE.)	24-02-2021	Hepzibah Sharmila Vs Dr. Abraham Stanley	
51	M.C. 9/2018 (EVIDENCE.)	24-02-2021	Bhaktavatsala N Vs Komala R	KNA

AFTER-NOON SESSION

Sl.No	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S. 1626/2015	Hearing	D H M	VGG
2	O.S. 1689/2015	Arguments	Suresha	S D M
3	OS 1195/2015	Arguments	Ambresh	Ex parte
4	O.S. 1091/2018	Arguments	Y V R	
5	O.S. 914/2013	Evidence	R Krishnappa	Ex parte
6	O S 1003/2013	Evidence	P Krishnappa	R L S
7	O S 578/2013	Evidence	G S Prasad	B S N
8	O S 773/2013	Evidence	Vaijayanthimala B	M S
9	MC 202/2019	Evidence	PLA	SLN
10	O.S. 828/2013	Evidence	D L Somesha	J P
11	OS 1015/2013	Evidence	Vasanth Kumar B M	N S B
12	O S 488/2013	Evidence	D S Mali Patil	M R
13	OS 720/2013	Evidence	Upasana Ass.	S K
14	O S 1449/2007	Judgments	G Vijaya Kumar	
15	OS 1419/2017	Objections	J K Lokesh	Ex parte
16	OS 1274/2007	Arguments	C Prakash	G C S
17	RA 22/2012	Arguments	N J Ramesh	R R
18	OS 437/2013	Arguments	M R Muniraju	exparte
19	OS 98/2015	Arguments	Vijayaraj URS	exparte
20	OS 1347/2017	Arguments		exparte


 I Addl. Senior Civil Judge,
 Bengaluru Rural District, Bengaluru

In the Court of 1st Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru

Cause List

20 + 20 Cases listed for Hearing on **24.11.2020**

MORNING SESSION

Sl. No	Case Nos.	Stage	Advocate	
			Plaintiff's Advocate	Defendant's Advocate
1	O.S. 363/1997	Hearing	Sadashiva Reddy	K D M
2	O.S. 553/2013	Issues	K B M	B T J
3	O.S. 1078/2010	Evidence	K N D Aas	G N
4	OS 1626/2013	Evidence	N R Nagaraja	B N
5	OS 276/2019	Evidence	Dastagiri J A	S S
6	OS 1185/2010	Evidence	Praveen Hegde	C V
7	OS 1090/2010	Evidence	Shivaraju T M	B R B
8	OS 1543/2013	Evidence	H S R	H N A
9	OS 1624/2013	Evidence	N R Nagaraja	K B J
10	OS 1844/2013	Evidence	Dhananjaya P R	N
11	O.S. 1118/2015	Evidence	V Vishwanth	M W
12	O.S. 20/2013	Evidence	Rajendra Babu	H V K
13	O.S. 37/2013	Evidence	Ravi L Vaidya	G N
14	O.S. 116/2013	Evidence	K B Venkataramana	D R R
15	O.S. 1486/2013	Evidence	C V Munireddy	B N A
16	M C 26/2019	Evidence	M A V	
17	OS 366/2019	Evidence	Nagaraj	exparte
18	M C 119/2019	Evidence	Manjunatha D	D M
19	O.S. 773/2020	Evidence	Nagesh P	exparte
20	M C 27/2013	Evidence	B G Uday Kariyappa	

SESSION

21	OS 1594/2013	Evidence	J C Kumar	exparte
22	OS 1625/2013	Evidence	N R Nagaraja	C B S
23	M A 35/2019	Arguments	V V G	N G K
24	OS 134/2020	Objections	C R S	S G B

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 415/2003 (SUMMONS) IA/1/2003 IA/2/2003		P. VENKATAPATHY Vs MTRS PUSHPA CHALLANI	MS RAJ and ASSOCIATES SRI.P.B.A
AMENDMENT				
2	O.S. 695/2020 (SUMMONS) IA/1/2020		NANJUNDA GUPTA J M Vs SAROJAMMA D S	SATISH V NAIK
NOTICE ON IA				
3	O.S. 253/2020 (SUMMONS) IA/1/2020 IA/2/2020		Shilpa Vs Batheppa	T C Narayanaswamy
4	O.S. 1106/2020 (SUMMONS) IA/1/2020		BHAGYAMMA Vs NANJAPPA URUF POLICE NANJAPPA G	SHYAM PRASHANTH
OBECTION				
5	O.S. 1346/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018		Mubina Vs Bruhat Bengaluru Mahanagara palike	Kantharaju
6	M.A. 62/2020 (SUMMONS) IA/1/2020		BHUVANESHWARI Vs SARASWATHI	GANESH G G
7	Misc 71/2017 (NOTICE) IA/1/2017 IA/2/2017		Rukminiyamma Vs Ramaiah D P	
STEPS BY				
8	Misc 47/2018 (NOTICE) IA/1/2018 IA/2/2018		Chaithanya N Vs Lakshamma	R Mallaiah
9	EX 65/2019 (NOTICE)		Gowri Vs Shanthamma	Vijayakumar
10	O.S. 2999/2005 (HEARING)		V.SRINIVAS ALIAS SRINIVASAPPA Vs NARAYANAPPA	R.B.SADASIVAPPA SMT. K.K.T
11	O.S. 833/2011 (HEARING) IA/1/2011		LURD MARRY Vs YOGAPPA	G.M.RAMA MURTHY

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 940/2016 (HEARING) IA/1/2016		Ramacharan Vs Narayanaiah L N	D J N
13	O.S. 1186/2016 (HEARING) IA/1/2016		Caroline Marina Lancelet Vs Bhavani P Shetty	
14	O.S. 866/2017 (HEARING) IA/1/2017		Aslam Khan Vs Nagaraj V	
15	O.S. 505/2020 (HEARING) IA/1/2020		VENKATESH M Vs AGADURAPPA	PRAMILA
16	M.C. 196/2020 (HEARING)		PRAVEEN KUMAR Vs NIL	PRUTHVI RAJ AND ASSOCIATES
<u>12:00 P.M - 1:00 P.M</u>				
17	O.S. 108/2010 (EVIDENCE.) IA/1/2010		ANUSYA Vs VENKATESH	M.R.VENUGOPAL
18	O.S. 1220/2018 (EVIDENCE.) IA/1/2018		JAYARAM Vs VENKATESH V	H.RAJANNA
19	O.S. 1687/2018 (EVIDENCE.) IA/1/2018		Mamatha C N Vs Narayanamma	K M S
20	O.S. 510/2019 (EVIDENCE.) IA/1/2019		Honnamma Vs Lakkanna	R Raghunatha
21	O.S. 782/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		DHARMENDRA Vs VENKATESH ALIAS VENKATESH V	G M S
22	O.S. 1104/2019 (EVIDENCE.) IA/1/2019		Venkatesh A V Vs Srinivas alias Srinivasappa	Naveen N
23	O.S. 1354/2019 (EVIDENCE.) IA/1/2019		Devaraj G Vs Kum. Gaganashree L	N Sonne Gowda
24	O.S. 1718/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		RAMAKRISHNA Vs MUNINARAYANAMMA	LAKSHMI SHREE

3:00 P.M - 4:00 P.M

MEDIATION

25	M.C. 336/2019 (A.D.R)		Manjunatha G Vs NIL	M Mahadeva
----	--------------------------	--	----------------------------------	------------

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 907/2016 (ARGUMENTS.) IA/1/2016		Muniyappa Vs Bellamma alias Muniyamma	D N C
27	Misc 113/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		Gangamma Vs Yellamma	MYLARAIAH ASSOCIATES
28	O.S. 720/2016 (ORDERS.) IA/1/2016 IA/2/2016		Chandramma Vs Venkataramanappa	K Narayanaswamy
29	O.S. 1251/2020 (ORDERS.) IA/1/2020		VISHALAKSHI Vs RAMASWAMY	K G RAMAKRISHNAIAH
30	O.S. 1258/2020 (ORDERS.) IA/1/2020		Seeramma Vs Krishnappa	H.M. ANANDA KUMAR
Cases listed below are adjourned due to Covid 19				
31	FDP 36/2010 (NOTICE)	02-01-2021	RAMESH AND ANOTHER Vs GOVINDAPPA	C.CHENNNARAYA REDDY
32	O.S. 1021/2017 (ISSUES.) IA/1/2017	02-01-2021	Venkatesh K Vs Ramakka	Y Vasu
33	O.S. 1134/2018 (ISSUES.) IA/1/2018 IA/2/2018	02-01-2021	Padmanabha Swamy G.N Vs Narayana Swamy	TSR
34	O.S. 684/2013 (A.D.R.) IA/1/2013	04-01-2021	Albert Zavier Vs Philips	K.B.Mallikarjun
35	O.S. 650/2016 (A.D.R.) IA/1/2016	04-01-2021	Sowmya S M Vs Muniraju S M	V Appi Reddy
36	O.S. 1276/2016 (A.D.R.)	04-01-2021	Kanikyaswamy Vs Albert	
37	O.S. 1781/2016 (A.D.R.) IA/1/2016 IA/2/2016	04-01-2021	Hanumanthappa Vs The State of Karnataka,	K Suresh Desai
38	O.S. 393/2018 (A.D.R.) IA/1/2018	08-01-2021	Suresh Kumar G R Vs Lakshmi Narasamma	B S Harish Kumar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 891/2018 (A.D.R) IA/1/2018 IA/2/2018	08-01-2021	Sunitha Vs Saraswathamma	B S P N
40	O.S. 225/2019 (A.D.R) IA/1/2019	08-01-2021	Nagendra Prasad K B Vs Mahadev R	D Nagaraj
41	O.S. 549/2019 (A.D.R) IA/1/2019	08-01-2021	Manjula T P Vs Puttaswamaiah	VIJAYAKUMAR S.
42	G and WC 27/2017 (NOTICE)	27-01-2021	JNANAPRAKASH H L Vs M VEENA ALIYAS M GEETHA	L.DEVARAJA L.DEVARAJA
43	Misc 29/2018 (NOTICE)	27-01-2021	Ravikumar Vs Rangappa	D S Ramesh Reddy
44	O.S. 1784/2016 (SUMMONS) IA/1/2016	20-02-2021	Manjamma Vs Chennamma	H P L
45	O.S. 1688/2017 (SUMMONS) IA/1/2017	20-02-2021	Arogya Swamy Vs Aralappa	Shivalingappa
46	O.S. 1694/2017 (SUMMONS) IA/1/2017	20-02-2021	Siddappa Vs Parvathamma	Abhinav
47	O.S. 1/2018 (SUMMONS) IA/1/2017 IA/2/2017	20-02-2021	VENKATARAMANAPPA.M Vs VENKATALAKSHMAMMA AND OTHERS	M.D.BASAVANNA
48	O.S. 101/2018 (SUMMONS)	20-02-2021	Canara Bank Rep by Balakrishna T M Jayakrishnappa G M Vs Bibifathima Swasahaya Sanga	
49	O.S. 225/2018 (SUMMONS) IA/1/2018	20-02-2021	Jagannatha Rao Vs Gangubai	N D Vinayakumar
50	O.S. 235/2018 (SUMMONS) IA/1/2018	20-02-2021	Pathima Bee Vs Hasmath Bee	M V V
51	O.S. 1057/2019 (SUMMONS) IA/1/2019	20-02-2021	Munirathnamma Vs Sampangi	H L R
52	O.S. 216/2020 (SUMMONS) IA/1/2020	20-02-2021	Lakshamma Vs Rajanna V	NARASIMHARAJU

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
53	EX 77/2018 (NOTICE)	06-03-2021	Anil Kumar Guptha Vs M/s Nirvana Business Solutions Private Limited	Srinivas N
54	Misc 214/2018 (NOTICE) IA/1/2018	06-03-2021	KESHAVA REDDY Vs MANJULAMMA	D. UMASHANKAR.
55	Misc 70/2019 (NOTICE) IA/1/2019	06-03-2021	MUNIKRISHNA Vs JAYALAKSHMAMMA	G Papi Reddy
56	Misc 120/2019 (NOTICE)	06-03-2021	Venugopal V Vs Ramaiah Reddy C	Ramesh
57	O.S. 306/2020 (SUMMONS) IA/1/2020	09-03-2021	Narayanappa Vs Puttanna	V Chandrashekar
58	O.S. 336/2020 (SUMMONS) IA/1/2020 IA/2/2020	09-03-2021	Manjula C Vs Mohammed Zakeer	Vinod Kumar B.N
59	O.S. 441/2020 (SUMMONS) IA/1/2020	09-03-2021	HEMAVATHI C Vs PULLAMMA	V KRISHNA
60	O.S. 495/2020 (SUMMONS) IA/1/2020	09-03-2021	Munirathnamma Vs Kenchappa Sinc dead by LRs defe No. 2 to 7	Manjunath Reddy
61	R.A. 71/2018 (NOTICE) IA/1/2018	09-03-2021	M/s Unidesign Builders and Developers Pvt.Ltd R/by Arun Kumar Vs MUniraju	Sateesha
62	Misc 89/2018 (NOTICE)	09-03-2021	Govinda Reddy Vs Munikrishnappa	Samatha
63	Misc 122/2018 (NOTICE) IA/1/2018	09-03-2021	Uthaiiah K A, Since deceased by his Legal Rep. Kaveramma Vs Chikka hanumakka	S Victor Manoharan
64	M.C. 213/2018 (NOTICE)	09-03-2021	GOKUL N Vs MAMATHA G N	RAMESH
65	M.A. 88/2018 (NOTICE) IA/1/2018	09-03-2021	Sowmya Mary S Vs Alphonse Raj Kumar alias Alphonse	Manjunath Reddy

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
66	M.A. 89/2018 (NOTICE)	09-03-2021	Sowmya Mary S Vs Alphonse Raj Kumar alias Alphonse	T Manjunath Reddy

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **24.11.2020**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><u>EVIDENCE</u></p> <p>1) OS. 20/2001 2) OS. 411/2008 3) OS. 2056/2008 4) OS. 792/2019</p> <p><u>HEARING</u></p> <p>5) OS. 218/2010 6) OS. 1064/2010 7) OS. 1099/2010 8) OS. 644/2014 9) OS. 1749/2014</p> <p><u>SUMMONS</u></p> <p>10) OS. 449/2018</p>	<p><u>HEARING</u></p> <p>11) OS. 2097/2014 12) OS. 1737/2015 13) FDP. 32/2016 14) OS. 1163/2016 15) OS. 778/2018 16) OS. 1008/2020 17) OS. 1201/2020 18) MC. 303/2020</p> <p><u>ARGUMENTS</u></p> <p>19) Misc. 103/2008 20) OS. 1511/2014</p>

Sd/-
III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
24.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S.1794/2019 2. O.S.124/2011 3. O.S. 843/2012 4. O.S.229/2016 5. O.S. 1461/2013 6. O.S.1966/2019 7.O.S.733/2013 8.O.S.17/2020 9.O.S.467/2014 10.O.S.358/2020 11.O.S.684/2010 12.O.S.549/2011	1. O.S.879/2015 2. O.S.2019/2014 3. O.S. 401/2014 4. O.S.768/2008 5. O.S. 374/2014 6. O.S.1533/2012 7.O.S.42/2008 8.O.S.726/2013 9.O.S.391/2011 10.1041/2018
Evidence	Evidence
1. O.S.819/2018 2. O.S.315/2004	

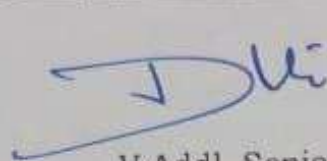


IV ASCJ 23.11.2020
Bengaluru Rural District, Bengaluru.

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 24.11.2020

<u>Morning Session</u>	<u>After Noon Session</u>
<u>Summons</u> 1) OS. 1072/2007 2) OS. 1630/2012 3) EX. 47/2013 4) OS. 1151/2020	<u>Hearing</u> 1) OS. 1594/2012 2) OS. 1443/2013 3) OS. 1460/2013 4) OS. 376/2015 5) OS. 869/2015 6) OS. 905/2015 7) OS. 1089/2015
<u>Hearing</u> 5) OS. 796/2008 6) OS. 1846/2008 7) OS. 656/2012 8) MA. 65/2020	<u>Pre conciliation for E-Lok Adalath</u> 8) OS. 2492/2006 9) OS. 973/2007 10) OS. 974/2007 11) OS. 979/2007 12) OS. 1182/2007 13) OS. 36/2008 14) OS. 653/2008 15) OS. 1025/2008 16) OS. 359/2011 17) OS. 110/2012 18) OS. 131/2012 19) OS. 506/2012 20) OS. 783/2012
<u>Evidence</u> 9) OS. 2861/2005 10) LAC. 31/2007 11) OS. 1232/2013 12) OS. 1739/2015 13) OS. 1495/2016	
<u>Arguments</u> 14) OS. 818/2009 15) OS. 1117/2012 16) OS. 23/2016	
<u>Pre conciliation for E-Lok Adalath</u> 17) OS. 1732/2006 18) OS. 1698/2007 19) OS. 1699/2007 20) OS. 1331/2016	

 23/11/2020

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
AMENDMENT				
1	O.S. 715/2009 (SUMMONS) IA/1/2009		CHANDRANNA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
2	O.S. 716/2009 (SUMMONS) IA/1/2009		VENKATARAMMA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
3	O.S. 717/2009 (SUMMONS) IA/1/2009		NANJAMMA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
4	O.S. 718/2009 (SUMMONS) IA/1/2009		CHINNAMMA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
5	O.S. 721/2009 (SUMMONS) IA/1/2009		GITTAPPA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
6	O.S. 712/2009 (HEARING) IA/1/2009		RAMAPPA Vs MUNI VENKATEGOWDA A.M.	GOVINDE GOWDA G.D.ASHWAHANARAYANA
7	O.S. 720/2009 (HEARING) IA/1/2009		VENKATAMMA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
8	O.S. 1388/2011 (HEARING) IA/1/2011 IA/2/2011		LAKSHMAMMA Vs YERRAMMA	RAVI SHANKAR VENKATAPPA
9	M.C. 307/2020 (HEARING)		PRIYA SHEKAR Vs NIL	BEST LEGALITY LAW FIRM
10	O.S. 831/2007 (EVIDENCE.) IA/1/2007		B K RAJAMMA Vs B K ASHWATHAMMA	Y.N. SATHYANARAYANA RAO
11	O.S. 1191/2012 (EVIDENCE.)		Umadevi Vs Nanjappa	M.Narayana
12	O.S. 1479/2012 (EVIDENCE.) IA/1/2012 IA/2/2012		Hanumanthappa Vs Lakshamma	M.B.Chandrachooda
13	O.S. 1486/2012 (EVIDENCE.)		Srinivasamurthy.G.R Vs Prakash.G.R	Ramesh Ananthan
14	O.S. 15/2014 (EVIDENCE.) IA/1/2014		Ravikumar G Vs Narayan S A	V B S
15	O.S. 106/2014 (EVIDENCE.) IA/1/2014		Nagaraj M Vs Narasimhaiah	Ansiga Devi

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	Misc 17/2014 (EVIDENCE.)		George K T Vs Sebastain M T	Nikhil K
17	O.S. 668/2014 (EVIDENCE.) IA/1/2014 IA/2/2014		Nanjundappa Vs Babu Reddy	H Y N
18	O.S. 797/2014 (EVIDENCE.) IA/1/2014		Eswar Reddy Vs Raghu M P	Shriyuths
19	O.S. 631/2009 (ARGUMENTS.)		MUNINARASAPPA Vs MUNINARASAMMA	N.K.KANHARAJU L.M.R
20	O.S. 1081/2020 (OBJECTIONs) IA/1/2020 IA/2/2020		RAMASWAMY REDDY Vs RAMESH R	C E SHANKAR
3:00 P.M - 4:00 P.M				
21	O.S. 58/2009 (HEARING) IA/1/2009 IA/2/2009		H V VARADARAJU Vs H M SRINIVASA	G.MANIVANNAN DEFT.NO.1, 4 PLACED EXPARTE
22	O.S. 632/2009 (HEARING)		MARIYAMMA Vs SIDDALINGASWAMY	D.R.ANANDEESWAR SRI.T.S.R
23	O.S. 7/2014 (HEARING)		Kempamma Vs Gowramma	K A
24	O.S. 158/2014 (HEARING) IA/1/2014		Dasamma Vs Jayamma	I P B
25	O.S. 171/2014 (HEARING) IA/1/2014		Rathnamma alias Munirathnamma Vs Marappa	Kumar K
26	O.S. 304/2014 (HEARING) IA/1/2014		Varalakshamma Vs Marigowda	Harendra
27	O.S. 687/2014 (HEARING) IA/1/2014 IA/2/2014		Muniraju Vs Muniyappa	S V R
28	O.S. 804/2014 (HEARING) IA/1/2014		Rathnamma Vs Muniramaiah	
29	M.A. 17/2015 (HEARING) IA/1/2015		Muniyappa S Vs Marakka	K J M
30	O.S. 1555/2016 (HEARING) IA/1/2016		V. JAYARAMAIAH Vs SYED PEER	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	O.S. 1616/2016 (HEARING) IA/1/2016		Devaraju S L Vs Channappa	Janardhana
32	M.A. 53/2017 (HEARING) IA/1/2017		Nagesh M Vs Manjunatha K	PRAMOG ASSOCIATES
33	O.S. 566/2017 (HEARING) IA/1/2017		Hombegowda Vs Venkataramanappa V	Mohan Kumar
34	O.S. 1320/2014 (EVIDENCE.) IA/1/2014		Ananad Kumar Vs Akkayamma	L S
35	O.S. 1502/2014 (EVIDENCE.) IA/1/2014 IA/2/2014		Krishnappa Vs Muniraju	S Vemareddy
36	EX 41/2015 (EVIDENCE.) IA/1/2015		Munivenkatappa D A Vs Kempanna	NAGARAJA
37	O.S. 1314/2016 (EVIDENCE.) IA/1/2016		Chinnamma Vs Narayanamma	T M Shivaraju
38	M.V.C. 108/2016 (EVIDENCE.)		VENKATESHAPPA ALIAS M.VENKATESH Vs RAVIKUMAR.G	T.NARAYANAGOWDA
39	Misc 19/2014 (ARGUMENTS.) IA/1/2014 IA/2/2014		Venkatesh K v Vs Neelamma	Srinivasa D C
40	O.S. 1255/2020 (ORDERS.) IA/1/2020		MUNINARAYANAPPA Vs SHANTHI ISLAMIA DEVELOPERS REPTD BY PARVEEZ K S	RAVI P K

Cases listed below are adjourned due to Covid 19

41	O.S. 1019/2020 (SUMMONS) IA/1/2020	21-12-2020	MITHUN KUMAR Vs MUNIYAMMA	SRINIVAS J
42	O.S. 400/2009 (A.D.R) IA/1/2009 IA/2/2009 IA/3/2009	11-01-2021	KAMALA Vs HANUMANTHAPPA	
43	O.S. 850/2014 (A.D.R) IA/1/2014 IA/2/2014 IA/3/2014	11-01-2021	Teresamma Vs Hrudayaraj	Ms. Pavamana Associates

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 1407/2014 (A.D.R) IA/1/2014	11-01-2021	Narayanaswamy Vs Ramaiah alias Ramanna	Mylaraiah Ass.
45	O.S. 1409/2014 (A.D.R) IA/1/2014	11-01-2021	Nagarathna Vs Narayanamma	D S M
46	O.S. 822/2015 (A.D.R) IA/1/2015	11-01-2021	PAPEGOWDA Vs KRISHNA REDDY AND OTHERS	
47	O.S. 1362/2015 (A.D.R) IA/1/2015	11-01-2021	Rani P Vs Narayanareddy	PADMANABHA
48	O.S. 157/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	13-01-2021	Narayanappa G R Vs Rathnamma D	
49	O.S. 271/2017 (EVIDENCE.)	13-01-2021	Chethan Laddha Vs Manju Bhovi S T	M V N
50	O.S. 349/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	13-01-2021	Srinivasareddy N Vs Hemantha Kumari S	Shankraiah B
51	O.S. 403/2017 (EVIDENCE.) IA/1/2017	13-01-2021	Hemanth V Vs Chandrashekar	
52	M.C. 98/2017 (EVIDENCE.)	13-01-2021	Bharathi Vs Jaipal R	
53	O.S. 1712/2006 (APPEARANCE OF PARTY) IA/1/2006	04-02-2021	K R PRABHAVATHY Vs G UMESH	JAGADISH.D.HIREMATH JC
54	O.S. 2842/2006 (APPEARANCE OF PARTY) IA/1/2006	04-02-2021	JAYAMMA Vs PATEL NARAYANASWAMY GOWDA	G.D.ASHWATHNARAYANA GKD ADVOCATE
55	O.S. 1751/2014 (APPEARANCE OF PARTY)	04-02-2021	Ms Amalagamated Property Developers Pvt. Ltd Vs The State of Karnataka, Revenue Dept.	
56	O.S. 824/2007 (SUMMONS) IA/1/2007	08-02-2021	NARASUBAI Vs MUNIYAPPA	C. CHENNA KRISHNA DEFT.NO.1, 2, 7 - SRI.D.M.KUMAR
57	O.S. 857/2007 (SUMMONS) IA/1/2007	08-02-2021	B R VEENA Vs M RAMAKRISHNA	N. RAMAKRISHNA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
58	O.S. 843/2007 (SUMMONS) IA/1/2007	08-02-2021	ANJANAPPA Vs HANUMANTHAPPA	M.G. KUMAR CHALUVARAJ
59	O.S. 1171/2007 (SUMMONS) IA/1/2007	08-02-2021	HABIBUR REHMAN MEHKRI Vs TAHIR AHMED MEHKRI	RASHEED KHAN
60	O.S. 1353/2007 (SUMMONS) IA/1/2007	08-02-2021	GOWRAMMA Vs PAPAMMA	K.C.SUDARSHAN EXPARTE
61	O.S. 1492/2007 (SUMMONS) IA/1/2007	08-02-2021	ANNAMMA Vs SAGAYA MERY	B.V.SRINIVAS
62	O.S. 2019/2007 (SUMMONS) IA/1/2007	08-02-2021	MARIYAMMA Vs ANJANAPPA	S.DAYAMANI K.B.VENKATA REDDY
63	O.S. 2519/2007 (SUMMONS) IA/1/2007	08-02-2021	CHANNAMMA Vs KRISHNAPPA	M.S.SHIVAKUMAR EXPARTE
64	O.S. 2551/2007 (SUMMONS) IA/1/2007	08-02-2021	PARVATHAMMA Vs ASHWATHANARAYANAPPA	R.GOPALA KRISHNA
65	O.S. 501/2009 (SUMMONS) IA/1/2009	26-02-2021	NARAYANA Vs NANJUNDAPPA, SINCE DEAD BY LRS	N.ANJANAMURTHY
66	R.A. 6/2015 (SUMMONS) IA/1/2015	26-02-2021	Pramilamma Vs Shashikumar	Raksith K N
67	O.S. 1420/2015 (SUMMONS) IA/1/2015	26-02-2021	Munishame Gowda Vs Kempe Gowda	H M A
68	O.S. 593/2017 (SUMMONS) IA/1/2017	26-02-2021	Vinodha Vs Chikkakempaiah	M Shivaraja
69	O.S. 1159/2007 (NOTICE) IA/1/2007	27-02-2021	PAPAMMA Vs CHOWDAPPA	V.JAYARAM SRI.H.T.J
70	A.I.R.Misc 117/2015 (NOTICE)	27-02-2021	SHIVASHANKARA Vs GURU PRASAD	